

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT – II

Item No. 228
(IB)-669(ND)2020

IN THE MATTER OF:

M/s. Texpo International Limited ... Applicant/Petitioner

Versus

Arihant Electro Transworld LLP ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 16.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

ADV. BHARAT GUPTA FOR OPERATIONAL CREDITOR

ORDER

Renotify on 10.05.2021.

**Sd/-
(T. S. Singh)
Court Officer**